

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
FUNDS UNDER KISHORI SHAKTI YOJANA .

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Smt. Viplove Thakur

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether it is fact that the funds released under the Kishori Shakti Yojana during 2008-09 and 2009-10 have not been fully utilized in some States;
- (b) if so, the details thereof including Himachal Pradesh;
- (c) whether the funds sanctioned under the scheme are not released to the States in time;
- (d) if so, the reasons therefor; and
- (e) the details of the funds sanctioned/released and utilized during 2008-09 and 2009-10, State-wise?

ANSWER

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MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): Under Kishori Shakti Yojana (KSY) funds @ Rs. 1.1 lakh per project per annum are released to the States/UTs for its implementation. Statement indicating State-wise details of funds released and utilized under KSY during 2008-09 and 2009-10 including Himanchal Pradesh is at Annex-1.

A sum of Rs.52.26 crore were released to States/UTs under KSY in 2008-09, against which a sum of Rs.47.27 crore have been utilized. During 2009-10, against the release of Rs.37.05 crore, a sum of Rs. 22.50 crore have been utilized as reported by States/UTs. Any savings or excess amount are adjusted in subsequent release.